

BENCH-I


NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No. 319/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name of the Company	Arun Kumar jain-Vs-Flower Dealcom Pvt Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1.	SHADAB SHABIR ABBASI c/o R. Singh & Associates	Operational Creditor	 28.11.2017
----	---	----------------------	---


ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Petitioner has filed this petition u/s.9 of the Insolvency and Bankruptcy Code, 2016 (I & B Code). Petitioner has not filed the bank certificate so far. Therefore, petitioner may file compliance of Section 9(3)(c) of the I & B Code within 7 days from today.

List on 07/12/2017 for admission.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)